

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE, NELLORE
SPSR NELLORE DISTRICT

PRESENT: Sri A.Srinivasa Kumar,
Special Judge for SPE and ACB Cases-cum-
II Additional District and Sessions Judge, Nellore
(FAC) Principal District and Sessions Judge, Nellore

Sub: PUBLIC SERVICES - A.P.J.M.S.S - Certain deputation and
cancellation of deputation in the cadre of stenographers -
Orders - Issued - Regarding.

Ref: Proceedings of the Hon'ble High Court of Andhra Pradesh in
ROC No.675/2020-B.SPL DATED 29.12.2020 vide Notification
No.610-B.SPL.


The undersigned is pleased to pass the following:

ORDER

RCA No. 1 /2021 DATED 02.01.2021

Smt B.Lakshmikala, Stenographer Grade - II, Principal Senior Civil
Judge's Court, Nellore is hereby deputed to work in III Additional District
Court, Nellore until further orders by cancelling her earlier deputation to
work in Principal Junior Civil Judge's Court, Nellore.

N.B: The individual shall be relieved forthwith.


II Additional District Judge, Nellore
(FAC) Principal District Judge,
Nellore.

To
The individual through their Presiding Officer.

Copies to:

1. The III Additional District Judge, Nellore, SPSR Nellore District.
2. The Principal Senior Civil Judge, Nellore, SPSR Nellore District.
3. The Principal Junior Civil Judge, Nellore, SPSR Nellore District.
4. ✓ The System Officer, Principal District Court, Nellore with a direction
to place the order in the District Court Website.
5. The file/-

DJ 22
02/1/2021